

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4702

ANSWERED ON:12.08.2014

SPORTS FIXING

Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set up/proposes to set up a dedicated Sports Integrity Unit to check fixing in sports;
- (b) if so, the details thereof and the reasons for setting up this unit;
- (c) whether the Government has held discussions with all the stakeholders in the matter;
- (d) if so, the details and the outcome thereof; and
- (e) the concrete measures proposed to be adopted by the Government for strict enforcement of the existing laws to check criminal activities in sports?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (e): Central Bureau of Investigation has recently established a Sports Integrity Unit. The objective of the Unit, having an all India jurisdiction, is to investigate/inquire into the matters concerning corruption in sports including sports bodies, match fixing, doping, illegal betting and any other related offences and the role of organized crime syndicates therein.

Ministry of Youth Affairs and Sports has informed that they have drafted a Bill to prevent match fixing and other unethical practices in sports.